

ITEM NO.10

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 29314/2018

PREM PAL SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.175741/2018-EXEMPTION FROM FILING
O.T. and IA No.175735/2018-CONDONATION OF DELAY IN REFILING)

Date : 14-12-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
[IN CHAMBER]

For Petitioner(s) Mr. Ankit Mangla, Adv.
Mr. Sahil Singhal, Adv.
Mr. Sandeep Devashish Das, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay of 89 days in refiling the special leave petition
is condoned.

(SHASHI SAREEN)
AR CUM PS

(HARI SWAROOP PARASHER)
ASSISTANT REGISTRAR